

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-04-2024 AT 10:30 AM**

**Company Petition/37/2021
AND
IA (CA) 94/2022 in Company Petition/37/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. M.V.Ravindrababu

...Petitioner

AND

Inn vectra Softtech Pvt Ltd & 4 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/37/2021

For hearing, matter adjourned to 02.05.2024.

IA (CA) 94/2022

Learned representing Counsel Mr GP Yash Vardhan, for applicant present physically and states that the Compliance of our order dated 18.01.2024 has complied with. For hearing, matter adjourned to 02.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)